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(2025) 01 KAR CK 0016

Karnataka High Court At Bengaluru

Case No: Criminal Revision Petition No. 45 Of 2023

Sowmya APPELLANT Vs

H B Murali RESPONDENT

Date of Decision: Jan. 25, 2025

Hon'ble Judges: H.P. Sandesh, J

Bench: Single Bench

Advocate: Dinakar M P

Final Decision: Dismissed

Judgement

H.P. Sandesh, J

The learned counsel appearing for the revision petitioner submits that the matter is settled and seeks permission of this Court to withdraw the petition.

In view of the said submission, the counsel is permitted to withdraw the petition. Accordingly, the revision petition is dismissed as withdrawn.